

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

472/252/ND/2018

In the matter of :

Figaro Trading (P) Ltd & Ors.

....PETITIONER

SECTION

Under Section 252

Order delivered on 08.8.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner/Op. Creditor: Ms. Suhita Mukhopadhyay, PCS

For the Respondent/Corporate Debtor :

For the Intervener

: Ms. Kusum Yadav, Co. Prosecutor, ROC

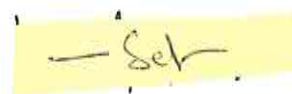
Mr. Puneet Rai, St. Counsel, Income tax Deptt

with Mr. Manas Tripathi, Advocate

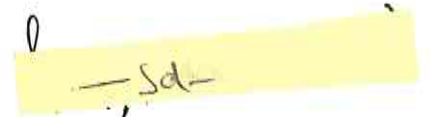
ORDER

Learned authorized representative for the Appellant is present. Ld. Company Prosecutor for ROC as well as Ld. Standing Counsel for Income tax Department are also present. Heard.

Order is reserved.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.8.2018